

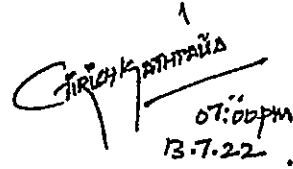
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS: DELHI

ORDER

It has been observed that some of the Ld. Judicial Officers refuse to relieve the staff posted under their control consequent upon their transfer to other Courts/Branches. It is impressed upon all the Ld. Judicial Officers that such refusal to relieve the transferred staff causes hindrances in smooth administrative functioning and at times also leads to departmental action against the transferred staff for failure to comply with the transfer orders:

Therefore, it is ordered as under:

- 1) All Ld. Judicial Officers of the Delhi District Courts are requested to immediately relieve the staff under their control on receiving the transfer and posting orders of the concerned staff.
- 2) If, for the purposes of handing over the charge, the transferred staff has to be retained, the Ld. Judicial Officers shall immediately send request to the office of the undersigned and in any case, the transferred staff shall not be retained for more than ten days from the date of transfer and posting orders.
- 3) In case the transferred staff is retained by the Ld. Judicial Officer for the purposes of handing over charge for a period of ten days, the said transferred staff shall automatically be deemed to have been relieved on eleventh day of the issuances of the transfer and posting orders and, thereafter, failure to report at the transferee place of posting shall entail departmental proceedings against the erring transferred official.


07:00PM
13-7-22

(Girish Kathpalia)

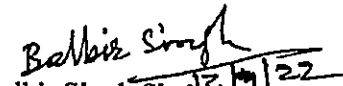
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

24079-24829
No. _____ Admn-II /T&P/HQs/Delhi/2022

Dated, Delhi the 13/7/22

Copy forwarded for information and necessary action to:

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
2. All the Ld. Judicial Officers, Delhi/New Delhi.
3. All the Sr.A.O.(J.)/A.O.(J.)/Branch Incharge, Admn. Branches, Delhi/New Delhi.
4. Personal Office of the Ld. Principal D&SJ, HQs.
5. All the DDOs, Delhi/New Delhi for further necessary action, as per rules.
6. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi.
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).


(Balbir Singh Shalga)
Administrative Officer (Judl.)
Admn-II, Central District
Tis Hazari Courts, Delhi